

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.7-IA/974(AHM)2024  
in  
**C.P. (IB)/60(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

V/s

Hemant Kumar Gulabchand Baid

.....Applicant

.....Respondent

**Order delivered on: 27/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Pragati Bansal, Adv. a.w Mr. Ravi Pahwa, Adv.

For the Respondent :

**ORDER**

**IA/974(AHM)2024**

This application is filed by the Liquidator for placing on record the 1<sup>st</sup> progress report dated 18.06.2024 as well as a report of applicant dated 18.06.2024 on repayment plan of respondent no.2 along with list of creditors dated 07.06.2024 and 15.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 974 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**